2969. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has issued orders and notifications with regards to habitations surrounding Malabar Wildlife Sanctuary for posing threats to livelihood of the people of Kozhikode, if so, the details thereof;
(b) whether the Government proposes to limit its strictures within the current forest borders to ensure peaceful co-existence between wild animals and human beings and if so, the details thereof;
(c) the steps taken by the Government to alleviate fears of such people, who have been living in the surroundings of this sanctuary;
(d) whether the State Government of Kerala has obtained necessary environmental clearance for Marippuzha Meppadi Tunnel project passing through the Western Ghats and if so, the details thereof; and
(e) whether the State Government of Kerala has sought permissions for any other high value projects passing through eco-sensitive region of Western Ghats and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) The Ministry of Environment, Forest and Climate Change has published draft notification for declaration of Eco-sensitive Zone (ESZ) around Malabar Wildlife Sanctuary vide S.O. 2634 (E) dated 5th August, 2020 based on the proposal submitted by the Government of Kerala. The comments of Government of Kerala were also considered in the 44th Meeting of the Expert Committee held on 18.01.2021.

(d) The Ministry has not received any proposal for environmental clearance for Marippuzha Meppadi Tunnel project.

(e) As per the information received from the Government of Kerala, no permission has been sought for any other high value projects passing through eco-sensitive region of Western Ghats by the State Government of Kerala.

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